

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**IA No. 286 of 2015 in DFR No. 1344 of 2015**

**Dated: 17<sup>th</sup> December, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Jharkhand Bijli Vitran Nigam Ltd. ....Appellant(s)**  
**Versus**  
**Sri Ram Steels & Anr. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. Himanshu Shekhar  
Mr. Aabhas Parimal  
Mr. Navin Kumar

Counsel for the Respondent(s) : Mr. Mohit Kr. Shah for R-1  
Mr. Farrukh Rasheed for R-2

**ORDER**  
**(Appl. for condonation of delay)**  
**IA No. 286 of 2015**

At the request of learned counsel for the applicant/appellant, the matter is adjourned to **11.01.2016.**

**(I.J. Kapoor )**  
**Technical Member**  
**mk/hcj**

**(Justice Ranjana P. Desai)**  
**Chairperson**